

**Depletion of ground water level**

454. DR. JANARDHAN WAGHMARE:

SHRI N.K. SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) what are the measures undertaken to remedy the situation of significant rates of non-renewable depletion of groundwater level over large areas as indicated by NASA's Gravity Recovery and Climate Experiment Satellites;

(b) whether there is any Centrally sponsored scheme towards promoting local irrigation projects;

(c) if so, the details thereof, State-wise; and

(d) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT):

(a) Studies carried out by various agencies including the Central Ground Water Board indicate significant decline in ground water level across the country. For improving the ground water levels, remedial measures are undertaken by the State Governments. Ministry of Water Resources also promotes rain water harvesting and artificial recharge to ground water through implementation of pilot/demonstrative projects on water harvesting and artificial recharge and implementation of Farmers' Participatory Action Research Programme with a view to improving the water use efficiency in agriculture sector. Besides, Central Ground Water Authority issues advisories to various Central and State Government authorities for adoption of rain water harvesting and artificial recharge measures in all the government buildings, group housing societies, National Highways, State Highways, airports and industries.

(b) No such Centrally sponsored Scheme exists. The irrigation projects including Minor Irrigation (MI) projects are undertaken by the respective State Governments as per their own priorities. However, with a view to encourage the completion of ongoing projects and help States in creation of irrigation potential, Government of India provides financial assistance under Accelerated Irrigation Benefit Programme (AIBP) which is a State Sector Scheme.

(c) State-wise details of Minor Irrigation schemes included, part-funded under AIBP, completed and potential created are given in Statement (*See below*).

(d) In view of replies to parts (a), (b) and (c), question does not arise.

**Statement***Details of minor irrigation schemes under AIBP since inception upto 19.11.2012*

Sl.No	State	Total Nos. of Schemes included	Estimated Cost (Rs. in crores)	Potential Planned ('000 ha)	Nos. of schemes completed upto 31.10.2012	Potential Created ('000 ha) upto 31.10.2012	Total CLA/ grant released upto 19.11.2012 (Rs.in Crores)
<b>A.</b>	<b>Special category States</b>						
1	Arunachal Pradesh	2052	435.49390	72.3490	1960	64.6140	312.0013
2	Assam	1376	4244.3902	474.23390	546	192.2780	1898.5509
3	Manipur	843	303.4305	43.652	828	42.0140	249.0895
4	Meghalaya	263	380.11244	43.4309	169	35.44744	283.69150
5	Mizoram	317	311.9010	30.042	317	30.0420	258.1791
6	Nagaland	1524	483.96195	65.463	1404	59.1340	366.0336
7	Sikkim	658	80.0345	14.9131	437	6.5582	64.1681
8	Tripura	1221	338.7192	59.2408	1169	46.2340	236.5470
9	Himachal Pradesh	428	347.6185	77.1010	260	55.91300	222.7265

10	Jammu and Kashmir	749	1574.0349	243.9970	478	161.9564	881.0625
11	Orissa (KBK)	78	209.8922	26.375	43	17.1447	153.5835
12	Uttarakhand	2519	1866.05600	222.30388	2032	180.074070	1412.0008
A	TOTAL	12028	10575.6453	1373.1015	9643	891.4097	6337.6343
<b>B. Non-Special Category States</b>							
1	Andhra Pradesh	100	692.2268	55.5558	43	10.3760	400.410
2	Chhattisgarh	274	892.4627	93.6690	144	35.8030	548.3187
3	Madhya Pradesh	365	1529.254	129.83	217	56.2280	1128.3471
4	Maharashtra	186	1227.3130	121.5340	100	52.4870	934.5087
5	Bihar	221	340.6732	84.631	60	23.4660	96.0027
6	West Bengal	57	23.873	5.12640	56	5.0420	20.676
7	Rajasthan	7	39.722	4.411	1	0.448	14.170
8	Karnataka	493	628.6061	51.0681	229	19.5600	255.3128
9	Jharkhand	456	640.3277	78.7400	141	26.0000	456.0632
B	TOTAL	2159	6014.4585	624.56533	991	229.4100	3853.8093
GRAND TOTAL		14187	16590.1038	1997.6669	10634	1120.8197	10191.4436